National Company Law Tribunal Allahabad Bench

CP NO. 18/ND/2010

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BEN	CH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017	СП

NAME OF THE COMPANY: MACI Organics Left
SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies act
SI. NO. Name Designation Representation 1956

C.P. No. 18/ND/2010

Shri Zain Abbas make a mention for adjournment of the case from 2nd November, 2017 to some other date.

Since, there is non-availability of this Bench on 2nd November, 2017. Hence, the case is adjourned to 6th November, 2017.

Date: 23/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judiciai)